Uniform education policy

2364. SHRI BHARATSINH PRABHATSINH PARMAR: SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the steps taken by Central Government to implement uniform education study policy instead of different education study policies of States?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Education being a subject in the Concurrent List of 7th Schedule of the Constitution; while the responsibility of school education lies primarily with the State Governments, the National Policy on Education (NPE) 1986 (as modified in 1992) provides for a National System of Education implying that up to a given level, all students, irrespective of caste, creed, location or sex, have access to education of a comparable quality.

NPE proposed a national framework for curriculum as a means of evolving a national system of education capable of responding to India's diversity of geographical and cultural milieu while ensuring a common core of values along with academic components. Within these broad parameters the National Curriculum Framework, 2005 was developed; based on which different States have been developing syllabi and text books taking into consideration state specific concerns.

Recognition of fraudulent institutions as Deemed Universities

2365. SHRI AMAR SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the then Secretary of University Grants Commission (UGC) had sent him a communication in 2008 disclosing the *modus operandi* of U.G.C. Chairman who granted Deemed University status to a number of institutions which are now being derecognized by Government;
 - (b) if so, the details thereof; and
- (c) whether it is also a fact that instead of taking any corrective measures to check the recognition of fraudulent institutions, the officer was deported to another Ministry and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir. There is no such communication received in the Ministry in regard to granting of the status of deemed to be universities for institutions.

(b) and (c) Do not arise.

Sarva Shiksha Abhiyan

2366. SHRI T.K. RANGARAJAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Sarva Shiksha Abhiyan (SSA) scheme has achieved its target in the period 2009-10;